

National Company Law Tribunal

Allahabad Bench

C P NO. 6/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Sharp Trade Enterprises Pvt Ltd

SECTION OF THE COMPANIES ACT: 560(6) of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Adv.	Petitioner	
2.	Krishna Dev Vyas	Adv.	ROC	

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Advocate, Shri Shahid Kazmi for the petitioner. Shri Krishna Dev Vyas, C.G.S.C. representing the ROC. Learned C.G.S.C. seeks time to offer his comments on the current affidavit of Sri Shrikant Sharma filed by the petitioner Company. Hence, the time is granted.

A copy of the affidavit be provided to the C.G.S.C, the case is now fixed for hearing.

The matter be listed on 09.11.2017

Sd—

Date: 12/10/2017

H.P. Chaturvedi, Member(Judicial)

Typed by
P.K.Jyoti